

(27) (10)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 822/1996

with

OA 1630/1996

New Delhi this the 6th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

OA 822/96

Sh.D.S.Tripathi,
S/O Sh.Shiv Balika Prasad
Tripathi working as Asstt.
Education Officer(Language)
in Central Hindi Directorate
West Wing No.7, R.K.Puram, New
Delhi-110066

..Applicant

(By Advocate Sh.S.C.Luthra)

Versus

1.Union of India through its
Secretary, Ministry of Human
Resources Development,
(Dept.t.of Education),
Shastri Bhavan, New Delhi.

2.Director,
Central Hindi Directorate,
West Wing No.7, R.K.Puram,
New Delhi-66

3.Secretary,
Union Public Service Commission,
Shahjahan Road, New Delhi-3

.. Respondents

(By Advocate Shri V.K.Mehta)

OA 1630/1996

Shri D.S.Tripathi
S/O S.B.Prasad,
working as Asstt.Education Officer(CC)
in the office of Central Hindi
Directorate, West Block-VII, R.K.Puram,
New Delhi-110066

.. Applicant

(By Advocate Shri S.C.Luthra)

Versus

1.Union of India through Secretary,
Ministry of Human Resources
Development(Dept.t.of Education),
Shastri Bhawan, New Delhi.

2.The Director, Central Hindi Directorate,
West Block VIII, R.K.Puram, New Delhi.66

3. Smt. Hemlata both working
4. Sh. Rakesh, R.S. as A.E.O. (CC)
service through Respondent No.2

.. Respondents

(By Advocate Shri V.K.Mehta)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Luthra appears and prays for permission to withdraw these two OAs.

2. Permission to withdraw these two OAs are allowed.

3. Under the circumstances, both these two OAs(OA 822/96 and OA 1630/96) are dismissed as withdrawn.

Let a copy of this order be placed in OA 1630/96.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)